

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. MA 137/2017 In TCP 39/2015

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2024**

NAME OF THE PARTIES: - Mahanti Plastics Pvt. Ltd.
V/s
Samruddhi Banquets Pvt. Ltd.

Section: U/s 397- 398 of the Companies Act, 2013

ORDER

Adv. Rahul D. Oak appeared for the Petitioner/Applicant through VC.
Adv. Vineet Jagtap i/b Niranjana Jagtap appeared for Respondent No.8 through
VC. Counsel for the Respondent seeks time to file the reply. Time granted. Let
the reply be filed within a period of 10 days by serving an advance copy of the
reply to the other side. List this matter on **29.07.2024 at 2:30 p.m.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)